

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CA/361/2020

PETITION NUMBER :

NAME OF THE APPLICANT : Shalom Promotional Chits Pvt Ltd

NAME OF THE RESPONDENT : RoC, Coimbatore

UNDER SECTION : 252 of CA 2013

ORDER

None appears for the parties in this matter.

In the circumstances, we are constrained to adjourn the matter to **26.02.2021**. Non-appearance of the Petitioner on the next date of hearing will result in dismissal of the Petition.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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